



**The Andhra Pradesh Gram Panchayats, Panchayat Samitis and Zilla Parishads  
(Amendment) Amending Act, 1986**

Act 5 of 1986

**Keyword(s):**

Zilla Panchayat, Gram Sabha, Gram Panchayat, Finance Commission

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THE ANDHRA PRADESH  
GRAM PANCHAYATS & PANCHAYAT  
SAMITHIS AND ZILLA PARISHADS  
(AMENDMENT) AMENDING ACT, 1986.\*

ACT No. 5 OF 1986

[ 29th March, 1986]

An Act to amend the Andhra Pradesh Gram Panchayats and Panchayat Samithis and Zilla Parishads (Amendment) Act, 1985.

Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Thirty-seventh Year of the Republic of India as follows :—

1. (1) This Act may be called the **Andhra Pradesh Gram Panchayats and Panchayat Samithis and Zilla Parishads (Amendment) Amending Act, 1986.** Short title and commencement.

(2) It shall be deemed to have come into force on the 31st December, 1985.

2. In the Andhra Pradesh Gram Panchayats and Panchayat Samithis and Zilla Parishads (Amendment) Act, 1985, in section 2, in the proviso, for the expression "31st December, 1985", the expression "31st July, 1986" shall be substituted. Amendment of section 2, Act 12 of 1985.

3. The Andhra Pradesh Gram Panchayats and Panchayat Samithis and Zilla Parishads (Amendment) Amending Ordinance, 1985 is hereby repealed. Repeal of Ordinance 20 of 1985.

\*Received the assent of the Governor on the 29th March, 1986. For Statement of Objects and Reasons, please see the *Andhra Pradesh Gazette*, Part IV-A, Extraordinary, dated the 25th February, 1986, at page 3.